

STATEMENT

Ministry of Labour		XV Session, 1995 of Tenth Lok Sabha		Date of Fulfilment										
Q.No.Date & Name of M.P(s)	Subject	Promise made	How fulfilled	Reasons for delay										
USQ.No. 4185 Dt.22.12.95 by Shri Astbhuja Prasad Shukla	<p>Violation of EPF Act:</p> <p>Asking :-</p> <p>(a) whether various organisations under the Regional Provident Fund Commissioner, Delhi have to deposit huge amount with the authorities in respect of both the contributions;</p> <p>(b) if so, the details of outstanding amount to be collected, office-wise, under RPFC, Delhi;</p> <p>(c) whether any complaints against the officials of RPFC, Delhi have been received in regard to violation of PF Act; and</p> <p>(d) if so, the action taken by the Govt. in this regard?</p>	<p>The requisite information is being collected and will be laid on the Table of the House.</p>	<p>(a)&(b). The details of the outstanding EPF dues to be collected from various establishments by the RPFC, Delhi Office-wise are as given below :-</p> <table> <tr> <th>Name of the Office</th> <th>Amt. of EPF dues as on 30.9.95. (Rs. in lakhs)</th> </tr> <tr> <td>Regional Office, Nehru Place, Delhi</td> <td>2083.73</td> </tr> <tr> <td>Sub-Account Office Janakpuri, Delhi</td> <td>14.30</td> </tr> <tr> <td>Sub-Account Office, Inder Lok, Delhi</td> <td>43.53</td> </tr> <tr> <td>Sub-Account Office, Laxmi Nagar, Delhi</td> <td>23.35</td> </tr> </table> <p>(c) Yes, Sir.</p> <p>(d) The EPF organisation is making investigation into the complaints and has also initiated disciplinary proceeding against an Officer, as per the prescribed procedure.</p>	Name of the Office	Amt. of EPF dues as on 30.9.95. (Rs. in lakhs)	Regional Office, Nehru Place, Delhi	2083.73	Sub-Account Office Janakpuri, Delhi	14.30	Sub-Account Office, Inder Lok, Delhi	43.53	Sub-Account Office, Laxmi Nagar, Delhi	23.35	<p>Collection of the information took time. Hence, the delay.</p>
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[English]

AI Engine Overhauling Division

1063. SHRI AMAR PAL SINGH :
SHRI ANANTH KUMAR :

Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether the Air India's Engine overhaul division has recently been shut down;
(b) if so, the details thereof;
(c) whether the services of employees therein are being utilised; and
(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). Approval of Air India Engine

Overhaul (Jet Shop) in category 'C' was withdrawn by the Director General of Civil Aviation between 21st May, 1996 and 6th June, 1996. During this period, services of the employees were utilised for activities not involving direct production.

Workers in Iron Ore Mines

1064. DR. KRUPASINDHU BHOI : Will the Minister of LABOUR be pleased to state :

(a) the number of workers engaged in the iron ore mines in Orissa, Bihar, Karnataka and other Iron ore producing States;

(b) whether the Government propose to revise the wages of these workers and provide basic amenities for them;

(c) if so, the steps proposed to be taken in 1996-97 in that direction; and